

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-106/2007/3536/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the <sup>th</sup> 9 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/2053, dated 05.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 18.04.2024, 19.04.2024 and 22.04.2024, along with station leave permission, from the evening of 12.04.2024 till the morning of 23.04.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Civil Judge (Sr. Dvn.) & Assistant Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-106/2007/3537/A, dated , 09-04-2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*12/04/24*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*